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Title: Issue regarding brutal attack and injuries inflicted by Delhi Police personnel on a Member of Parliament.

SHRI M.B. RAJESH (PALAKKAD): Madam Speaker, with great pain and agony, I would like to draw the attention of this august House to a shocking experience I had yesterday. Yesterday, as a President of the Democratic Youth Federation of India, along with student activists and activists of Democratic Women's Association, I was leading a protest procession on a very serious issue related to sexual violence against women. We were demanding action *... who is involved in a serious case of sexual harassment against women....(Interruptions)

SHRI M.I. SHANAVAS (WAYANAD): That report is not correct. There has been only an allegation. That report should be withdrawn...(Interruptions)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions)*** अँ!

SHRI M.B. RAJESH: Let me make it clear. ...*(Interruptions)*

अध्यक्ष महोदया : आप लोग क्या कर रहे हैं? आप लोग बैठ जाइए। आप लोग डिस्वशन क्यों कर रहे हैं?

अँ!*(व्यवधान)*

MADAM SPEAKER: Have you finished?

SHRI M.B. RAJESH : No, Madam, I have just started and I was interrupted. This is a very serious issue.

MADAM SPEAKER: Please sit down.

SHRI M.B. RAJESH : Madam, let me speak. This is a very serious thing. It is very unfortunate.

SHRI BASU DEB ACHARIA : He has given a privilege notice. ...*(Interruptions)*

SHRI P. KARUNAKARAN (KASARGOD): He was beaten by the police. ...*(Interruptions)*

MADAM SPEAKER: I have given him chance. He has raised it.

...(Interruptions)

SHRI M.B. RAJESH: I was attacked by the police in front of the Parliament. ...*(Interruptions)*

13.16 hrs

At this stage, Shri P. Karunakaran and some other hon. Members came

and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: Why are you shouting like this?

...(Interruptions)

MADAM SPEAKER: Yes, I know my duty. You do not have to tell me.

...(Interruptions)

MADAM SPEAKER: Shri Rajesh, I have received your notice of Question of Privilege dated 22nd February, 2013 against the Delhi Police personnel for brutal attack and injuries inflicted on you on 21st February, 2013, when you along with other Members from Kerala were holding a demonstration outside the Parliament House. I am calling for a factual note in the matter. I will take a decision after receipt of the same.

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13.16½ hrs

*At this stage, Shri Karunakaran and some other hon. Members
went back to their seats.*

MADAM SPEAKER:

Sk. Saidul Haque and

Shri Mahendra Kumar Roy associate themselves with Shri M.B. Rajesh on this issue.

Now, Shri Hansraj G. Ahir.

⌚(व्यवधान)

अध्यक्ष महोदया: श्री शरद यादव जी अपने आपको श्री गुरुदास दासगुप्त जी के विषय के साथ सम्बद्ध करते हैं।

⌚(व्यवधान)

अध्यक्ष महोदया: रघुवंश जी, इन्हें बोलने दीजिए।

डॉ. रघुवंश प्रसाद सिंह (वैशाली): अध्यक्ष महोदया, मैंने एडजर्नमेंट मोशन का नोटिस दिया है।... (व्यवधान)

मुझे बोलने का मौका दिया जाए।... (व्यवधान)

अध्यक्ष महोदया: आप बैठ जाइए, हमने नोटिस रिजेक्ट कर दिया है।

⌚(व्यवधान)

अध्यक्ष महोदया: आप बैठ जाइए। अहीर जी की बात सुनने दीजिए।

⌚(व्यवधान)